

COMMITTEE ON PAPERS LAID
ON THE TABLE

Minutes

[English]

SHRI JAGDISH AWASTHI (Bilhaur): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Sixth and Seventh Reports.

RAILWAY CONVENTION
COMMITTEE

[English]

Second action taken report

SHRI SUBHASH YADAV (Khargone): I beg to present the Second Report (Hindi and English versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in the Eleventh Report of the Railway Convention Committee (1980) on Cost of Operation of Railways (Cost of Materials).

12.66 hrs.

STATEMENT RE : CLARIFICATION
OF EARLIER STATEMENT ON DROUGHT
AND NATURAL CALAMITIES
MADE ON 19th MARCH, 1986.

[English]

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE
AND COOPERATION (SHRI YOGEN-
DRA MAKWANA): I wish to state as
under :

I replied on 10.3.86 to the discussion on "Situation arising out of the drought and natural calamities in various parts of the country." During the reply, lot of interruptions took place. I furnished the information regarding central assistance to Andhra Pradesh and narrated the incident about my telephonic conversation with PA to Chief Minister of the State. Unfortunately, due to slip of tongue, Tamil Nadu was mentioned.

Subsequently, when on 19th March, 1986, I tried to clarify the position, my intention was to impress on the House how quickly action is taken at the Centre at various levels. As for the Chief Minister of Andhra Pradesh, I talked to his PA who could not put me on to the C.M. It was never my intention to malign anybody.

In the above circumstances, there is no question of my knowingly or deliberately making any false or misleading statement in the House. However, I regret any inconvenience caused.

ELECTION TO COMMITTEES

[English]

(i) Committee on estimates

SHRI CHINTAMANI PANIGRAHI
(Bhubaneswar): I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimate for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987."

The motion was adopted.

(ii) Committee on public accounts

SHRI RAJMANGAL PANDE (Deoria);
I beg to move".

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as